

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.120
Appeal/6(AHM)2023

Proceedings under Section 58 & 59 of Co.Act,2013

IN THE MATTER OF:

Kishorbhai Babubhai Sakhiya

.....Applicant

V/s

Robin Precision Products Pvt Ltd & Ors

.....Respondent

Order delivered on: 02/11/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur Govindan Venkata Chalapathy, Hon'ble Member (T)

PRESENT:

For the Applicant

: Mr. Monaal Davawala, Adv.

For the Respondent

: Ms. Pragati Tiwari, Adv. a/w. Mr. Nipun Singhvi, Adv.

: Mr. Mayur Jugtawat, Adv.

ORDER

There is no urgency in all the matter, which is listed today. Hence, with the consent of the Counsels, list the matter before the Regular Bench on 11.01.2024.

-sd-

DR. VELAMUR G VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)